

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Civil Appeal No(s). 8140/2018

GENERAL MANAGER CENTRAL BANK OF INDIA & ORS.

Appellant(s)

VERSUS

ACHAL KUMAR JAIN

Respondent(s)

(ONLY C.A. NO. 8141/2018 IS TO BE LISTED)

WITH

C.A. No. 8141/2018 (III-A)

Date : 31-08-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr Sidharth Mahajan, Adv.
M/S. J S Wad And Co, AOR

For Respondent(s)

Mr Rajesh Kumar, Adv.
Mr. E. C. Agrawala, AOR
Mr. Anil Kumar Mishra, AOR
Mr Ekansh Agarwal, Adv.
Mr. Sanjeev Agarwal, AOR

UPON hearing the counsel the Court made the following
O R D E R

C.A. No. 8141/2018

Ld. Counsel for the appellant has not filed spare copy,
as such, registry to process the matter as per rules for
listing before the Hon'ble Judge in Chambers for further
directions.

KAPIL MEHTA
Registrar
31.08.2018

hj